GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 4895 TO BE ANSWERED ON 01.04.2022

HEALTH MEASURES FOR WOMEN FROM DEPRIVED SECTIONS

† 4895. SHRI NABA KUMAR SARANIA:

Will the Minister of **HEALTH & FAMILY WELFARE** be pleased to state:

- a) Whether the Government has extended Health services and safety measures for women from the deprived section/dalit community engaged in manual scavenging and other sanitation work during the COVID-19 pandemic having high risk of contracting the disease;
- b) If so, the details thereof; and
- c) The measures taken for monitoring health care system to provide effective and accessible health care services to such deprived sections of women and girls including emergency health relief and mental health support to those subjected to caste and gender-based violence?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (DR BHARATI PRAVIN PAWAR)

(a) to (c): Government of India through a whole of Government and whole of society approach to mitigate the health and non-health related impacts of the COVID-19 pandemic on the community including the vulnerable population groups like the socio economic deprived groups and those engaged in manual scavenging and other sanitation workers.

Union Ministry of Health & Family Welfare provides requisite technical, logistical and financial support to all States/UTs to manage various facets of COVID-19 pandemic management. The Ministry provides technical guidance for managing various aspects of COVID-19 including surveillance, containment, testing, travel advisories, clinical management protocols, home isolation for mild/asymptomatic cases etc.

Manual scavenger families, among other vulnerable groups are included in the eligible list of beneficiaries under PM-JAY providing cashless patient treatment of up to Rs. 5 Lakh per family per year for secondary and tertiary healthcare hospitalizations.

Under Pradhan Mantri Garib Kalyan package, women account holders of PM-Jan-Dhan Yojana were given an ex-gratia of Rs. 500 per month for three months.

As informed by Ministry of Women and Child Development, women who are victims of such violence are covered under Ujjawala Scheme of Ministry Women and Child Development. The scheme provides rehabilitation services through basic amenities/needs such as shelter, food, clothing, medical treatment including counselling, legal aid, vocational training and facilitates reintegration of the victims into the family and society at large.